

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD**

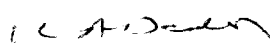
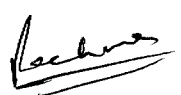
C.P. No.14/241-242/NCLT/AHM/2019

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

Section: Section 241-244 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYANTILAL GOVINDJI PATEL	RES	RESP	
2.	Natasha Dheeman Shah		petitioner	

ORDER

The Parties are represented through their respective Counsel/PCS(s).

Heard both side's Learned Counsels.

The order is reserved.

The Parties are at liberty to file their written submissions, if any, within a one week by exchanging copies to each other.


**(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)**


**(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)**

Dated this the 13th day of January, 2020.